

ITEM NO.39

COURT NO.7

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 8617-8619/2025

[Arising out of impugned final judgment and order dated 19-07-2024 in WC No. 9348/2023 19-07-2024 in WC No. 7223/2024 19-07-2024 in WC No. 21276/2023 passed by the High Court of Judicature at Allahabad]

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS. Petitioner(s)

VERSUS

M/S. SUNSHINE TRADE TOWER PVT LTD & ANR.

Respondent(s)

FOR ADMISSION

IA No. 15714/2025 - CONDONATION OF DELAY IN REILING / CURING THE DEFECTS

IA No. 15715/2025 - EXEMPTION FROM FILING O.T.

IA No. 20835/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 15716/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Date : 18-07-2025 This matter was called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR**

**For Petitioner(s) :Mr. Sameer Jain, Adv.
Mr. Suvigya Awasthy, Adv.
Mr. Vivek Joshi, Adv.
Mr. Fazl Asakri, Adv.
Mr. Subham Kashyap, Adv.
Mr. Soayib Qureshi, AOR**

**For Respondent(s) :Ms. Vanshaja Shukla, AOR
Ms. Ankeeta Appanna, Adv.
Mr. Siddhant Yadav, Adv.

Mr. Rana Mukherjee, Sr. Adv.
Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

1. Leave granted.

2. Hearing expedited.
3. List in the second week of October, 2025.

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)